## Annexure - 5 Manan Apparels Limited; Liquidation commenced on 31.01.2025; List of creditors as on 12.04.2025 List of operational creditors (Government dues)

|        |  |                           |                 |                |                             |                      |  |  |  | 1                          |  |                                | 1                                     | I  |
|--------|--|---------------------------|-----------------|----------------|-----------------------------|----------------------|--|--|--|----------------------------|--|--------------------------------|---------------------------------------|--|
|        | Details of claim received  |                           | Detail of claim |                | Details of claim admitted   |                      |  |  |  |                            |  |                                |                                       |  |
| S. No. | Department   | Government                | Date of receipt | Amount claimed | Amount of claim<br>admitted | Nature of claim      | Amount<br>covered by<br>lien or<br>attachment<br>pending<br>disposal | Whether lien / attachment removed? (Yes/No) covered by guarantee | % share<br>in total<br>amount<br>of claims<br>admitted | Amount of contingent claim | Amount of any<br>mutual dues, that<br>may be set off | Amount<br>of claim<br>rejected | Amount of claim<br>under verification | Remarks, if any  |
| 1      | Employee's Provident Fund Organisation   | Maharashtra<br>Government | 11.03.2025      | ₹ 18,850.00    | ₹ 18,850.00                 | Demand Notice        | No   | No   | 0.01%  | ₹ 0.00                     | ₹ 0.00   | ₹ 0.00                         | ₹ 0.00                                |  |
| 2      | Torrent Power Limited  | Maharashtra<br>Government | 10.03.2025      | ₹ 310,940.00   | ₹ 122,339.00                | Electrivity bill Due | No   | No   | 0.04%  | ₹ 0.00                     | ₹ 0.00   | ₹ 0.00                         | ₹ 188,601.00                          | The claim has been provisionally admitted and further clarification/ Additional documents has been sought from the claimant which is yet to be received. |
| 3      | Employee State Insurance Corporation   | Maharastra<br>Government  | 03.03.2025      | ₹ 23,671.00    | ₹ 23,671.00                 | Demand Notice        | No   | No   | 0.01%  | ₹ 0.00                     | ₹ 0.00   | ₹ 0.00                         | ₹ 0.00                                |  |
| 4      | Deputy Commissioner of<br>State Tax, KAL-NOD-E-<br>0101, Bhiwandi_503,<br>Kalyan | Maharastra<br>Government  | 11.03.2025      | ₹ 4,853,378.00 | ₹ 2,983,281.00              | Demand Notice        | No   | No   | 1.05%  | ₹ 0.00                     | ₹ 0.00   | ₹ 0.00                         | ₹ 1,870,097.00                        | The claim has been provisionally admitted and further clarification/ Additional documents has been sought from the claimant which is yet to be received. |
| 5      | Central Depositery<br>Services (India) Limited,<br>Kalher, Bhiwandi              | Maharastra<br>Government  | 04.04.2025      | ₹ 11,597.62    | ₹ 11,597.62                 | Electricity Bill Due | No   | No   | 0.00%  | ₹ 0.00                     | ₹ 0.00   | ₹ 0.00                         | ₹ 0.00                                |  |
| 5      | Total  |                           |                 | ₹ 4.888.646.62 | ₹ 3,018,549,62              | İ                    |  | i i  | 1.12%  | ₹ 0.00                     | ₹ 0.00   | ₹ 0.00                         | ₹ 2,058,698.00                        |  |

## Note:

1. The claims which are admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.